


Read :- High Court Notification No.A-3901/2021, Dated 22.06.2021 in respect of transfer and posting of Shri D.R. Deshpande, Ad hoc District Judge-2 and Addl.Sessions Judge, Nanded ....

-----  
Consequent upon transfer and posting of Shri D.R. Deshpande, Ad hoc District Judge-2 and Additional Sessions Judge, Nanded as Ad hoc District Judge-1 and Additional Sessions Judge, Biloli, the following order is passed, which shall take effect from 30.06.2021 AOH ✓

:-: OFFICE ORDER :-:

Shri D.R. Deshpande, Ad hoc District Judge-2 and Additional Sessions Judge, Nanded shall leave the charge of his current posting on 30.06.2021 AOH and shall join his new posting as the Ad hoc District Judge-1 and Additional Sessions Judge, Biloli as per directions of the Honourable High Court, on 01.07.2021. B.N. ✓

District Court, Nanded. )  
JUNE 29th, 2021. )

  
(S.R. Jagtap),  
Principal District Judge, Nanded.

Endorsement No. ADM/B-2/5454/2021.


Copy forwarded with compliments to :-

1. The Honourable Registrar General, High Court, Mumbai – 400 032 for information.
2. The District Judge – 1, Nanded / Biloli.
3. The Ad hoc District Judge-1, Biloli.
4. The Civil Judge, Senior Division, Biloli.
5. The Judicial Officers concerned.
6. The Secretary, District Legal Aid Services, Nanded.
7. The Treasury Officer, Nanded.
8. The Sub Treasury Officer, Biloli.

Copy to :-

9. The Registrar, District Court, Nanded.
10. The Superintendent, JW / Technical Wing, District Court, Nanded.
11. The Assistant Superintendent, C&F / STB, District Court, Nanded.
12. District System Administrator, District Court, Nanded for information with a request to upload the order on official website.

District Court, Nanded. )  
JUNE 29th, 2021. )

  
(S.R. Jagtap),  
Principal District Judge, Nanded.